countries the President of the Conference had, at the request of all parties, attempted a set of proposals in a Presidential Paper. These proposals were not accepted by the developed countries belonging to Group B.
(d) UNIDO III had its own importance and contributed to a better understanding of the points of view of different groups of countries. The subject of international cooperation in different economic fields, including the industrial sector, which is the main theme of UNIDO will continue to be discussed at various international fora.

## Large $_{\mathbf{r}}$ Allocation $^{\text {n }}$ of Central Resu'urces to Ier; Developed States

*136. SHRI LAKSHMAN MALLICK: Will the PRIME MINISTER be pleased to state:
(a) whather there is any proyoral under Government's consideration to make larger allocation of Central resources to the less-developed States; and
(b) if so, what are the details thereof?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) and (b). The allocation of the bulk of the resources from the Centre to the States $\mathrm{fo}_{r}$ State plans is made bv the Planning Commission under the Gadgil Formula and the Income Adjusted Total Population Formula. These formulae already give consideration to the needs of the less developed States. There is no proposal at present for their modification.

## Production of Cars and other Vehicles

## *137. SHRI BALASAHEB VIKHE PATIL: <br> SHRI N. E. HORO:

Will the Minister of INDUSTRY be pleased to lay a statement showing:
(a) what has been the production of cars.. three wheelers, scooteris commer-
cial vehicles and tractors (separately for each) in India during the last four years (year-wise);
(b) whether there has been a fall in their production in 1979;
(c) if so, what are the reasons therefor; and
(d) what steps are being taken to improve the position?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) The production figures for the last 4 years, year-wise with respect to cars, 3 -wheelers, scooters and commercial vehicles and tractors are given below:-

| Industry | 1976 | 1977 | 1978 | 1979 |
| :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- |
| Commercial <br> vehicles | 46709 | 41207 | 51560 | 58373 |
| Passenger cars | 31707 | 38235 | 34630 | 29303 |
| 3 wheelers - | 18886 | 18396 | 19151 | 17117 |
| Scooters | 152560 | 160359 | 168032 | 153490 |
| Tra-tors | 36675 | 34729 | 53046 | 60142 |

(b) There was an increase in the production of commercial vehicles and tractors during 1979 as compared to the production during the last three years. There was a fall in production during 1979 in respect of passenger cars, 3 -wheelers and scooters.
(c) The loss in production is reported to be due to power-cuts, problems of industrial relations and dis ruption in ancillary supplies from the automobile ancillary manufacturers again as a result of power cuts and labour problems.
(d) The position is likely to improve with the restoration of normal power supply and improvement in industrial realtions. Various steps have been taken to augment production of not only the main manufacturers but also that of ancillaries and
of castings and forgings required by the automotive Sector.

## Location of Sick Industries in West Bengal

*138. SHRI SOMNATH CHATTERJEE: Will the Minister of INDUSTRY be pleased to lay a statement showing:
(a) whether it is a fact that maximum number of sick industries are situated in West Bengal;
(b) if so, how many of them applied to avail the facility of the relaxation of tax given in the budget of 1977, for reviving from the sickness; and
(c) in how many industries was it granted and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): Yes, Sir. According to the Reserve Bank of India, West Bengal accounts for 82 out of 344 sick industrial undertakings, as on 31st December 1978.
(b) Four applications under Section 72-A of the Income Tax Act, 1961 were received.
(c) Only one application was recommended for approval of Central Government br the Specified Authority under Section 72-A of the I T. Act, for amalgamation of $\mathrm{M} / \mathrm{s}$. J. K. Steel Incustries Ltd., with M's J. K. Synthetics Ltd.

## Lock-ups in Courts of Patiala House and Tis Hazari and Shahdara

*139. SHRI JHARKHANDE RAI: SHRI KRISHNA PRATAP SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:
(a) whether Government's attention has beer drawn to a news itern ap-
pearing in Indian Express dated February 20,1980 about the lock-ups in the courts of Patiala House, Tis Hazari and Shahdara;
(b) if so, Government's reaction thereto; and
(c) what measures are proposed to be taken $t_{0}$ improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.
(b) and (c). So far as the lock-ups in Patiala House are concerned, the Public Works Department of Delhi Administration has already prepared a plan of for enlarging the lock-ups, both male and female. The plan has been submitted to the High Court for approval on 28-12-1979.

In the Tis Hazari lock-ups, the rewiring with surface conduit was done 6 month $_{5}$ back, and a recent inspection has indicated that the wiring is perfectly alright. Bulbs have also been replaced So far as the Shahdara lock-up is concerned, it is presently in a hired building, but since a new building is coming up, the Courts and consequently the lock-up will be shift. ed there.

## Directives to Autonomous Civie Bodies in Delhi on Demolition of Illegal Construction

*140. SHRI ATAL BIHARI VAJPAYEE. Will the Minister of IIOME AFFAIRS be nleased to state:
(a) whether the Home Ministry has directed all autonomous civic bodies in Delhi to seek clearance from the Lt. Governor or the Ministry before demolitions of illegal constructions are undertaken; and
(b) if so, the reasons for the same?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI YOGENDRA MAKWANA):
(a) and (b). Instructions have been issued by the Delhi Administration to

